

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 111 OF 2017 & IA NO. 450 OF 2018**

**AND**

**APPEAL NO. 290 OF 2017 & IA NO. 519 OF 2017**

**Dated : 12<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 111 OF 2017 &  
IA NO. 450 OF 2018**

**GMR Warora Energy Limited** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee  
Mr. Yashaswi Kant  
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan  
Ms. Neha Garg for R-3  
  
Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-4  
  
Ms. Rimali

**APPEAL NO. 290 OF 2017 &  
IA NO. 519 OF 2017**

**DNH Power Distribution Company Ltd.** ... **Appellant(s)**  
**Versus**  
**EMCO Energy Limited & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Ms.Swapna Seshadri  
Mr. Ashwin Ramanathan  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee  
Mr. Yashaswi Kant  
Ms. Raveena Dhamija for R-1

Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-4

### **ORDER**

We have heard learned counsel for the parties for some time.

List these matters for further hearing on **16.07.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

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